

THE HIGH COURT OF MEGHALAYA SHILLONG.

No. HC(SB)II/04/2013/4782-84

Dated, Shillong the 8th May 2013.

ADVERTISEMENT

Application are invited from Indian Citizen (as defined in Article 05-06 of the Constitution of India) for filling up of 2 (two) vacant post of Drivers in the High Court of Meghalaya, Shillong in scale pay of Rs 7700-190-9030-EB-11280-340-15020/- PM plus other allowances as admissible under the Rule.

The application in the prescribed form as published in Pt – IX of the Meghalaya Gazette with attested copies of certificates, 2 (two) copies of recent pass port size and Treasury Challan of Rs. 100/- (Rs. 50/- for Scheduled Caste/ Scheduled Tribe) Deposited under the Head of Accounts 0070 – other administrative service – 800 – other receipts 01 Admn. Of Justice should reach the undersigned on or before the **24th May, 2013** Departmental candidates may submit their applications through proper channel.

The candidate should be not less than 18 years of age and not more than 38 years of age as on 1.03.2013. Upper age limit is relaxable by 5 (five) years in case of candidates belonging to Scheduled Caste / Scheduled Tribe.

The scheme relating to reservation of vacancy of the Government of Meghalaya shall be made applicable during the pre selection process.

QUALIFICATION :- Class –VIII (Passed from any recognized school with 3 years driving experience.

REGISTRAR